

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2024/ 552

Date: 04/12/24

Upon declaring successful in the recruitment to the post of Reference Assistant and Library Restorer, Shri Mukesh Dhaka (Roll No. 81695) was asked to remain present for verification of documents on 29.07.2024 but he was not present for verification of documents on 29.07.2024. Thereafter, vide notice dated 17.10.2024, he was again directed to report for verification of documents on 25.10.2024, however, he failed to report for the said purpose and requested due to selection in other department, he is not willing to join on the post of Reference Assistant & Library Restorer.

Therefore, candidature of Shri Mukesh Dhaka (Roll No. 81695) for appointment to the post of Reference Assistant and Library Restorer is hereby canceled with immediate effect.

By Order

REGISTRAR (ADMN.)

Date: 04/12/24

No. I/A(iii)(a)(1)52/2024/ 2676

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Shri Mukesh Dhaka S/o Pema Ram, R/o Dhaka Ki Dhani, Malgaon, Nagaur-341001.
6. Personal file.

REGISTRAR (ADMN.)